

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
14th WORKSHOP FOR INSOLVENCY PROFESSIONALS
8th-9th March, 2019

Venue: ICAI Bhavan, 7, Anandilal Poddar Sarni (Russell Street), Kolkata, West Bengal – 700071

Day 1 –08th March,2019 (Friday)		
Time	Sessions	Resource Person
10:00 - 10:15	Registration	
10:15 - 10:45	Inaugural Address – IBC: The Journey so far and the road ahead	Dr. M. S. Sahoo, Chairperson, IBBI
10:45 – 11:45	Use of Technology, Innovation and Artificial Intelligence in CIRP	Mr. Cyril Shroff, Managing Partner, CAM
11:45 – 12:00	Tea/Coffee	
12:00 – 13:00	IBC and Emerging Jurisprudence	Mr. Subodh Kumar Agrawal, Insolvency Professional (Past President – ICAI)
13:00 - 14:00	CIRP under IBC (with Case Study)	Ms. Mamta Binani, Insolvency Professional (Past President – ICSI)
14:00 – 14:45	Lunch	
14:45 - 16:00	Information Memorandum, Resolution Applicant and Resolution Plan	Mr. R. R. Modi, Insolvency Professional
16:00 – 16:15	Tea/Coffee	
16:15 - 17:30	Valuation and its importance in CIRP	Mr. Sandip Kumar Deb, Vice President, Institution of Valuers (IOV)
Day 2 – 09th March,2019(Saturday)		
10:00 - 11:30	Interactive Session: IBC from the lens of Adjudicating Authority	Mr. Jinan K. R., Hon'ble Member (Judicial), NCLT, Kolkata Mr. M. B. Gosavi, Hon'ble Member (Judicial), NCLT, Kolkata
11:30 – 11:45	Tea/Coffee	
11:45 - 13:15	Liquidation under IBC (with Case Study)	Mr. Anup Kumar Singh, Insolvency Professional
13:15 – 14:00	Lunch	
14:00 - 15:30	Ethics, Code of Conduct and Disciplinary Proceedings under IBC	Mr. Animesh Mukhopadhyay, Insolvency Professional
15:30 – 15:45	Tea/Coffee	
15:45 - 17:15	Conducting Forensic Audit and importance in CIRP	Mr. Dinesh Choubey, Partner, PwC
17:15 - 17:30	Vote of Thanks	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in